

(d) About Rs. 60,000. In view of reply to (c) above, the latter part of the question does not arise.

**REALIZATION OF SECURITY MONEY FROM
JANASIKSHA CO-OPERATIVE PRIVATE WORKS
LTD.**

287. SHRI BHUPESH GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Janasiksha Co-operative Private Works Limited, Agartala, have been asked under the Defence of India Rules to deposit Rs. 3,000 as security money;

(b) if so, the reasons for the same; and

(c) whether Government will be pleased to lay a copy of the relevant Government order on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) to (c) A copy of the Order dated the 16th February, 1963, issued by the Chief Commissioner, Tripura Administration directing the Janasiksha Co-operative Printing Works Limited, Agartala (*not* Janasiksha Co-operative Private Works Limited, Agartala) to deposit as security Rs. 3,000 is placed on the Table of the House. The Order also states the grounds on which the security was demanded.

**TRIPURA ADMINISTRATION HOME
DEPARTMENT**

AGARTALA

No. F.28(5)-PD/63.

February 10, 1963
Magha 27, 1834.

ORDER

WHEREAS, I am satisfied that in the issue of the TRIPURAR KATHA, dated the 13th January, 1963, the Janasiksha Co-operative Printing Works, Ltd., Agartala, have printed and published under the caption "Iha

hi ugra Sampradayik o prorochana-mulak prachar nay?" In the portion titled "Chithipatra" a prejudicial report intended or likely to promote feelings of enmity and hatred between different classes of persons;

AND WHEREAS, the said Janasiksha Co-operative Printing Works, Ltd., Agartala, have been used for the purpose of printing and publishing aforesaid prejudicial report;

Now, in exercise of the powers conferred by sub-rule (1) (f) of Rule 45 of the Defence of India Rules, 1962, I hereby direct the said Janasiksha Cooperative Printing Works, Ltd., Agartala, to deposit Rs. 3,000 (Rupees three thousand) only as security either in money or in Government securities within 7 (seven) days from the date of issue of this Order.

Sd./ S. P. Mukerjee,

Chief Commissioner,
Tripura.

To

The Janasiksha Cooperative Printing Works Ltd., Agartala.

PROSCRIPTION OF "KOREA NEWS"

288. SHRI SUNDARMANI PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the issue of "Korea News" dated November 1, 1962, has been proscribed;

(b) if so, when it was proscribed;

(c) whether in the past also any North Korean publication was banned for distribution in India; and

(d) if so, what are the names of such publications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS):

(a) Yes.

(b) On the 18th February, 1963.

- (c) No.
- (d) Does not arise.

INDIA OFFICE LIBRARY, LONDON

289. SHRI DAHYABHAI V. PATEL: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a recent statement in the British House of Commons by Mr. John Tilney, the Commonwealth Under Secretary, to the effect that the law officers of the Crown had advised that India Office Library was the property of the British Government;

(b) if so, whether any protest has been lodged with the British Government in regard to this statement; and

(c) if not, what other action the Government of India propose to take in the matter?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) A Press report to this effect has been seen by the Government.

(b) and (c) No, Sir, because it has m*c>e no difference to our stand that the Library as the property of undivided India now belongs to India and Pakistan.

SUPPLY OF PIG IRON TO FOUNDRIES OF MADURAI

290. SHRI DAHYABHAI V. PATEL: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether it is a fact that the Iron and Steel Controller, Government of India, has completely stopped the supply of pig iron to the foundry-owners of Madurai (Madras);

(b) if so, whether Government have received representations from the Units concerned in this behalf; and

t (c) what action is being taken in the matter?

THE MINISTER OF STEEL AND-HEAVY INDUSTRIES (SHRI C SUBRAMANIAM): (a) No, Sir.

(b) Complaints have been received about shortage of foundry grade iron resulting in restricted production in foundries.

(c) The main reason for the present shortage of foundry grade iron all-over the country is that while the demand has gone up considerably, due to the foundry capacity having developed rapidly, the availability has not correspondingly increased, as the schemes licenced for production of pig iron have not materialised as originally anticipated. Government are, therefore, taking interim remedial measures such as import of pig iron, setting up of short term schemes for increased production etc. to increase the availability, as quickly as possible.

DIFFICULTIES OF HOUSEOWNERS OF GREEN PARK, NEW DELHI

115. SHRI R. N. KAKATI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any resolution passed by the Green Park House-Owners' Association, New Delhi with regard to the various difficulties experienced by them;

(b) if so, what are those difficulties-and

(c) the action taken or proposed to be taken to alleviate their suffering?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) No.

. (b) and (c) Do not arise.

t Transferred from the 4th March, 1963.